

National Company Law Tribunal

Allahabad Bench

CP No. 73/HD/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.09.2017

NAME OF THE COMPANY: Sardar Machinery Pvt Ltd

SECTION OF THE COMPANIES ACT: 397/398 of the companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	ANIL KUMAR	PCS	Proxy for Adesh Tandon	Anil K.
2.				

CP No.73/ND/2016 (Petitioner)

Sh. Anil Kumar, proxy on behalf of Sh. Adesh Tandon, PCS representing the petitioner.

In the present matter, this Court appointed Smt. Shruti Agarwal as an observer/commissioner Associate to submit her report. The learned Commissioner through its letter dated 04.09.2017 seeks further two weeks time to complete the task assigned. In view of this, further time is granted. Ld. Commissioner is expected to submit her report at the earliest.

The matter be listed on 22nd September, 2017.

— Sd —

Shri H.P. Chaturvedi, Member (Judicial)

Dated:05.09.2017

Typed by:
Kavya Prakash